

From,

Atul Srivastava, HJS
Joint Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 97 /Admin. (Services)/2019 Dated: Allahabad: February 22, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. JTRI/284 dated 11 February, 2019, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme / Capacity Building Programme scheduled from 04.03.2019 to 08.03.2019 and 11.03.2019 to 15.03.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to inform that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' {including the name of Sri Dinesh Singh, O.S.D.(Judicial)(Enquiry), High Court, Allahabad} for the training scheduled from 04.03.2019 to 08.03.2019 and officer mentioned in enclosed list 'B' {including the name of Sri Ashish Garg, O.S.D(Judicial)(Criminal), High Court, Allahabad} for the training scheduled from 11.03.2019 to 15.03.2019} at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/

(Atul Srivastava)
Joint Registrar (Judicial) (Services)

No. 97 (i)/Admin. (Services)/2019 dated: February 22, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
3. Sri Amitabh Ranjan, Registrar, Indian Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
4. Sri Brijendra Mani Tripathi, Judicial Member, Commercial Tax Tribunal, Jhansi, Sri Rakesh Kumar-III, Chief Invst. Officer, Lok Ayukta, Lucknow, Sri Vikas Saxena-I, Law Officer, Human Rights Commission, Lucknow, Sri Nitivan Nigam, Registrar, Land Aqai, Rehab. & Resettlement Auth. Moradabad, Dr. Avanish Kumar, Dy. Director, JTRI,U.P., Lucknow, Sri Chandra Bhan-III, Presiding Officer, Land Aqai. Rehab & Resettlement Auth. Faizabad, Sri Parag Yadav, Registrar Land Aqai, Rehab & Resettlement Auth., Meerut, Smt. Neelanjana, Dy. Director, JTRI, U.P., Lucknow, Sri Dinesh Singh, O.S.D.(Judicial)(Enquiry), High Court, Allahabad and Sri Ashish Garg, O.S.D(Judicial)(Criminal), High Court, Allahabad with the request to kindly attend the said training programme.
5. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
6. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

Sd/

(Parimal Chaturvedi)
Assistant Registrar (Services)

List A

Special Training Programme on Management For Judicial officers

Duration 04.03.2019 to 08.03.2019

Sl. No.	I.D	Name	Designation	Place of Posting
1.	5283	ALLAH RAKHAI	District & Sessions Judge	Bijnor
2.	5285	GOVIND BALLABH (SHARMA)	District & Sessions Judge	Gorakhpur
3.	5292	SMT. JAI SHREE AHUJA	District & Sessions Judge	Farrukhabad
4.	5294	PRAMOD KUMAR-I	District & Sessions Judge	Jhansi
5.	5295	SMT. RENU AGARWAL	District & Sessions Judge	Etah
6.	5609	SMT. SANGEETA SRIVASTAVA	Principal Judge, Family Court	Kanpur Nagar
7.	5610	GRIESH KUMAR VAISH	IVth A.D.J./Spl. J.(E.C. Act)	Allahabad
8.	5614	BRIJENDRA MANI TRIPATHI	Judicial Member Commercial Tax Tribunal	Jhansi
9.	5615	SMT. DEEPA JAIN	Principal Judge, Family Court	Bulandshahar
10.	5616	RAKESH KUMAR-III	Chief Invst. Officer Lok Ayukta	Lucknow
11.	5619	VIKAS SAXENA-I	Law Officer Human Rights Commission	Lucknow
12.	5620	RAKESH KUMAR-IV	IInd Addl. District & Sessions Judge	Firozabad
13.	5621	SHAKEEL AHMAD KHAN	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Jhansi
14.	5622	JYOTI KUMAR TRIPATHI	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Kanpur Nagar
15.	5623	UMESH CHANDRA	IIIrd Addl. District & Sessions Judge	Muzaffar Nagar
16.	5624	VEER NAYAK SINGH	Ist Addl. District & Sessions Judge	Mau
17.	5625	SANTOSH KUMAR SRIVASTAVA	Ist Addl. District & Sessions Judge	Aligarh
18.	5628	AJAI KUMAR SRIVASTAVA-II	IIIrd Addl. District & Sessions Judge	Kanpur Nagar
19.	6407	PRAMOD KUMAR SINGH-II	Secretary District Legal Services Authority	Mathura
20.	6408	MANISH KUMAR-I	Civil Judge (Senior Div.)	Jalesar-Etah
21.	6409	AWADHESH KUMAR SINGH	Civil Judge (Senior Div.)	Azamgarh
22.	6410	MAHENDRA KUMAR-I	Civil Judge (Senior Div.)	Siddharth Nagar
23.	6411	SANJAY KUMAR YADAV-II	Chief Judicial Magistrate	Barabanki
24.	6412	ABUL KAISH	ACJM/ Civil Judge (Sr.Div.)	Sadabad-Hathras
25.	6505	RAMESH CHAND-II	Chief Judicial Magistrate	Kaushambi
26.	6413	VINAY ARYA	Chief Judicial Magistrate	Hathras
27.	6414	SUNIL PRASAD	Chief Judicial Magistrate	Lakhimpur Kheri
28.	6415	ABHIMANYOU SINGH	Chief Judicial Magistrate	Kushi Nagar at Padrauna
29.	2226	SATISH KUMAR MAGAN	Civil Judge (Junior Div.)	Kadipur-Sultanpur
30.	2227	SUSHRI DIVYA CHAUDHARY	Civil Judge (Junior Div.)	Saharanpur
31.	2228	SUSHRI ANISHA	Civil Judge (Junior Div.)	Azamgarh
32.	2229	SMT. PRIYA SAXENA	Civil Judge (Junior Div.)	Lucknow
33.	2230	ANSHUMAN DHUNNA	Civil Judge (Junior Div.)	Mawana-Meerut
34.	2231	SUSHRI SHIVANI TYAGI	Civil Judge (Junior Div.)	Budhana-Muzaffarnagar
35.	2232	NITIVAN NIGAM	Registrar, Land Aqvi, Rehab & Resettlement Auth.	Moradabad
36.	2233	ABHISHEK TRIPATHI	Civil Judge (Junior Div.)	Sant Kabir Nagar
37.	2234	ANUPAM DIXIT	Civil Judge (Junior Div.)	Baheri-Bareilly
38.	2235	SUSHRI PRAGATI SINGH	Civil Judge (Junior Div.)	Ramsanehigh at Barabanki
39.	1523	DR. AVANISH KUMAR	Dy. Director, Inst. of Judl. Training & Research	Lucknow
40.		OFFICER FROM REGISTRY, HON'BLE HIGH COURT		

List B**Special Training Programme on Management For Judicial officers****Duration 11.03.2019 to 15.03.2019**

Sl. No.	I.D	Name	Designation	Place of Posting
1.	5300	VISHESH SHARMA	District & Sessions Judge	Rampur
2.	5306	CHANDRA BHAN-III	Presiding Officer, Land Aqoi,Rehab&ResettlementAuth.	Faizabad
3.	5311	SARVESH KUMAR	District & Sessions Judge	Balrampur
4.	5317	RAMA NAND	District & Sessions Judge	Mainpuri
5.	5329	DR. AJAY KRISHNA VISHVESHA	District & Sessions Judge	Budaun
6.	5626	JITENDRA KUMAR PANDEY	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Gonda
7.	5629	NAVNEET KUMAR	IVth A.D.J./Spl. J.(E.C. Act)	Pratapgarh
8.	5633	SITA RAM VERMA	Ist Addl. District & Sessions Judge	Kaushambi
9.	5634	MOHD. RIYAZ	Principal Judge, Family Court	Bahraich
10.	5635	LAL CHANDRA GUPTA	Principal Judge, Family Court	Mau
11.	5921	SANJEEV YADAV	IIrd Addl. District & Sessions Judge	Basti
12.	5639	KALI CHARAN-II	Principal Judge, Family Court	Sambhal at Chandausi
13.	5640	HARKESH KUMAR	Addl. District & Sessions Judge	Bansi-Siddharth Nagar
14.	5642	LALTA PRASAD-II	Ist Addl. District & Sessions Judge	Lakhimpur Kheri
15.	5671	AVINASH SAKSENA	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Lucknow
16.	5672	JITENDRA KUMAR SINGH	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Lucknow
17.	5673	IRFAN QAMAR	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Meerut
18.	5674	SMT. VANI RANJAN AGRAWAL	Ist Addl. District & Sessions Judge	Ambedkar N. at Akbarpur
19.	6416	MOHAN KUMAR	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
20.	6417	MANOJ KUMAR SIDDHU	Civil Judge (Senior Div.)	Gonda
21.	6418	SMT. MONA PANWAR	Judge Small Causes Court	Allahabad
22.	6419	RAVINDRA PRASAD GUPTA	Chief Judicial Magistrate	Ghaziabad
23.	6420	VINEET KUMAR VASWANI	Judge Small Causes Court	Bijnor
24.	6422	VIKASH KUMAR-II	Chief Judicial Magistrate	Farrukhabad
25.	6423	SMT. SANDEEPA YADAV	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
26.	6424	KUNDAN KISHOR	Addl. Chief Judicial Magistrate	Budaun
27.	6425	SMT. SHALINI SAGAR	Civil Judge (Senior Div.)	Kushi Nagar at Padrauna
28.	6426	SHAILENDRA VERMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Mathura
29.	2236	ABHISHEK KUMAR VYAS	Civil Judge (Junior Div.)	Banda
30.	2237	SMT. SHWETA SRIVASTAVA	Civil Judge (Junior Div.)	Varanasi
31.	2238	SUSHRI ANITA	Judicial Magistrate	Faizabad
32.	2239	SUSHRI SUCHETA CHAURASIA	Judicial Magistrate	Rai Bareli
33.	2240	PRADEEP KUMAR KUSHWAHA	Civil Judge (Junior Div.)	Ghazipur
34.	2241	AMBRISH KUMAR SRIVASTAVA	Civil Judge (Junior Div.)	Khalilabad at Basti
35.	2242	SUSHRI ILA CHAUDHARY	Judicial Magistrate	Basti
36.	2243	DEEPAK NATH SARASWATI	Civil Judge (Junior Div.)	Bhadohi at Gyanpur
37.	2244	PARAG YADAV	Registrar, Land Aqoi, Rehab & Resettlement Auth.	Meerut
38.	2245	AMOD KANTH	Civil Judge (Junior Div.)	Khair-Aligarh
39.	1705	SMT. NEELANJANA	Dy. Director, Inst. of Judl. Training & Research	Lucknow
40.		OFFICER FROM REGISTRY, HON'BLE HIGH COURT		